

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 663 OF 2004

STATE OF U.P.

Appellant (s)

VERSUS

SHER BAHADUR YADAV

Respondent(s)

(With appln(s) for c/delay in refiling SLP)

Date: 03/01/2007 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Javed Mahmud Rao,Adv.

For Respondent(s)

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

Deleted.

(B. Sudheendra Kumar)

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